

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-2
IB-855(ND)/2020

IN THE MATTER OF:

GUTHY-RENKER MARKETING PRIVATE LIMITED &. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED
.....**FINANCIAL CREDITOR**

SECTION

U/s IBC Section 59

Order delivered on 07.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

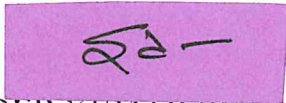
PRESENT:

For the Applicant/FC : Mr. Rishi Sood, Advocate
For the Respondent/CD : Mr. Shantala Sankrit, Advocate
For the Intervener :

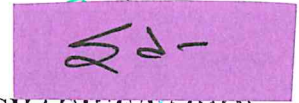
ORDER

Counsel for the Liquidator is present. Registry is directed to issue notice to the RoC. The counsel for the Liquidator is permitted to serve private notice on the RoC by sending a copy of the Petition and to file proof of service on next date of hearing.

List on 07.10.2020.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)